

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING  
COMMITTEE ON HOME AFFAIRS**

SHRI BRIJLAL (Uttar Pradesh): Sir, I rise to present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Home Affairs:-

- (i) 246th Report on 'The Bharatiya Nyaya Sanhita, 2023';
- (ii) 247th Report on 'The Bharatiya Nagarik Suraksha Sanhita, 2023'; and
- (iii) 248th Report on 'The Bharatiya Sakshya Bill, 2023.

---

**PANEL OF VICE-CHAIRPERSONS**

MR. CHAIRMAN: Hon. Members, notices under Rule 267, received from Dr. John Brittas, Shri P. Wilson, Shri Sandosh Kumra P and Shri Binoy Viswam, do not merit any admittance. Now, next announcement re. Panel of Vice-Chairpersons.

I have to inform hon. Members that the Panel of Vice-Chairpersons has been reconstituted with effect from 4<sup>th</sup> December, 2023 with the following hon. Members:

1. Shrimati Phulo Devi Netam;
2. Shrimati S. Phangnon Konyak;
3. Shrimati Darshana Singh;
4. Dr. Sonal Mansingh;
5. Dr. Sasmit Patra;
6. Shri V. Vijayasai Reddy;
7. Shri Sukhendu Sekhar Ray; and
8. Shri Kartikeya Sharma

---

**LEAVE OF ABSENCE**

MR. CHAIRMAN: I have to inform hon. Members that a letter has been received from Dr. Dharmasthala Veerendra Heggade, Member, stating that he is unable to attend the sittings of the current (262<sup>nd</sup>) Session of Rajya Sabha from 4<sup>th</sup> to 18<sup>th</sup> December, 2023 due to his prior committed engagements.

Does he have the permission of the House for remaining absent from 4<sup>th</sup> to 18<sup>th</sup> December, 2023 during the current (262<sup>nd</sup>) Session of Rajya Sabha?

*(No hon. Member dissented.)*